

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) SR No. 4053/7//HDB/2017
NAME OF THE COMPANY	SIRI Media Private Limited
NAME OF THE PETITIONER(S)	Smitha Yalamanchili
NAME OF THE RESPONDENT(S)	SIRI Media Private Limited
UNDER SECTION	Sec 7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Prabhakar Sripada of Ananth Seth	Adv.	PSripada101@gmail.com 9885089529	S. PS

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. Ananth Seth, on behalf of Prabhakar Sripada, learned counsel for the Petitioner is requesting to grant time to comply with the objections. Post the case on 28.11.2017.



Member (Technical)



Member (Judicial)